

(a) the present monthly allocation of palmolein to Kerala;

(b) whether Government of Kerala have sought increase in its allocation of monthly quota of palmolein; and

(c) whether Government have increased the quota or allocation ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) The allocation of Palmolein to State Government of Kerala for February, 1986 is 2000 MTs.

(b) No, Sir.

(c) Does not arise.

Hundred per cent export oriented units functioning in Delhi

182. SHRI AJIT KUMAR SAHA : Will the Minister of COMMERCE be pleased to state :

(a) the number of hundred per cent export-oriented units sanctioned for Delhi and the number of those which are operational; and

(b) the total amount of foreign exchange earned by these units during the last three years ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Thirty-three proposals have been approved under 100 per cent Export Oriented Scheme for setting up units in Delhi. Three of these are in production and export.

(b) These units became operational during 1984-85. According to returns received up to quarter ending 31-12-1985, the exports effected upto 31-12-85 are of the value of Rs. 40.83 lakhs.

Performance of West Bengal Mallah Bhum Gramin Banks

183. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state :

(a) the performance of West Bengal Mallah Bhum Gramin Banks regarding the opening of branches, disbursement of loans and local employment; and

(b) the criteria adopted regarding the composition of directors in the Mallah Bhum Gramin Banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The performance of Mallahbhum Gramin Bank as on 30th June, 1985 is indicated below :

No. of Branches	141
Deposits (Rs. in lakhs)	1878
Outstanding advances (Rs. in lakhs)	1150

Staff in Position

Officers	330
Clerical Staff	302

(b) The board of directors of each Regional Rural Bank including Mallahbhum Gramin Bank has been constituted in accordance with the provisions contained in section 9 of the Regional Rural Banks Act 1976.

Credit deposited by nationalised Banks of Bankura District

184. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state :

(a) the credit deposited in the nationalised banks in Bankura District (West Bengal) in the last three years; and

(b) the loans disbursed under different heads during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Aggregate Deposits, Gross Bank Credit and C. D. Ratio of all scheduled commercial banks as at the end of December 1982, 1983 and 1984 in